

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(IB)-216(PB)/2021**

**IN THE MATTER OF:**

Bank of India ... Applicant/Petitioner  
Vs  
Shri Parveen Gupta ... Respondent

**Order under Section 95(1) of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 03.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Komal,  
Adv.  
For Respondent : Mr. P. Nagesh, Sr. Adv., Ms. Anuja Pandit, Ms. Jasleen  
Kaur, Adv.

**ORDER**

Ld. Counsels of the parties appeared.

At the request and by consent of both parties, list the matter  
**on 09.07.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**